

ANNUAL REPORT (1970) OF THE PRESS
COUNCIL OF INDIA, NEW DELHI ..

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING|

सूचना और प्रसारण मंत्रालय में उपमंत्रि

(SHRI DHARAMVIR SINGH): Sir, I beg to lay on the Table a copy each of the following papers:

- (i) Fifth Annual Report of the Press Council of India, New Delhi, for the year 1970 under Section 18 of the Press Council Act, 1965.

[Placed on Library. See No. LT-864|71].

- (ii) Statement (in English and Hindi) giving reasons for not laying simultaneously Hindi Version of the above document.

[Placed in Library. See No. LT-865|71].

ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE FERTILIZER AND CHEMICALS
TRAVANCORE LIMITED AND RELATED
PAPERS

THE MINISTER OF PETROLEUM
AND CHEMICALS|

पेट्रोलियम और रसायन मंत्री

(SHRI P. C. SETHI): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers (in English and Hindi):-

- (i) Twenty-sixth Annual Report and Accounts of the Fertilizers and Chemicals, Travancore Limited, for the year 1969-70, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor-General of India thereon.

- (ii) Review by Government on the working of the Company.

[Placed in Library. For (i) and (ii) See No. LT-872|71].

BUDGET ESTIMATES (1971-72) OF EM-
PLOYEES STATE INSURANCE CORPORATION

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR & REHABI-
LITATION|

पेट्रोलियम और रसायन मंत्रालय में
राज्य मंत्री

(SHRI BALGOVIND VARMA): Sir, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy (in English and Hindi) of the Revised Estimates for the year 1970-71 and Budget Estimates for the year 1971-72 of the Employees' State Insurance Corporation.

[Placed in Library. See No. LT-812|71].

NINTH REPORT OF THE PUBLIC
ACCOUNTS COMMITTEE (1971-72)

SHRI B. K. KAUL (Rajasthan): Sir, I beg to lay on the Table a copy of the Ninth Report of the Public Accounts Committee (1971-72) regarding Audit Report (Civil), 1970 and Appropriation Accounts (Civil), 1968-69, relating to the Ministry of Education and Youth Services, University Grants Commission and Council of Scientific and Industrial Research.

LEAVE OF ABSENCE TO SHRI
S. S. RAJENDRAN

MR. CHAIRMAN: I have to inform Members that the following letter dated the 6th August 1971, has been received from Shri S. S. Rajendran:

"I am not doing well and my health is not in good condition and hence I request I may please be permitted to absent in attending Rajya Sabha meetings till the end of this month."